

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00086/2017**

**Wednesday, this the 11<sup>th</sup> day of December, 2019**

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Arun,  
S/o.Anirudhan.V.,  
Residing at C22 Glen Valley,  
Mudavan Mughal, Poojappura,  
Thiruvananthapuram – 695 012. ...Applicant

**(By Advocate Mr.V.N.Haridas)**

**v e r s u s**

1. Sree Chitra Tirunal Institute  
for Medical Sciences and Technology (SCTIMST),  
Thiruvananthapuram – 695 011 represented by its President.
2. The President,  
Sree Chitra Tirunal Institute  
for Medical Sciences and Technology,  
Thiruvananthapuram – 695 011.
3. The Head,  
Biomedical Technology, SCTIMST,  
Poojappura, Thiruvananthapuram – 695 012.
4. The Governing Body  
represented by its President,  
Sree Chitra Tirunal Institute  
for Medical Sciences and Technology,  
Thiruvananthapuram – 695 011.
5. The Secretary,  
Department of Science and Technology,  
Government of India, Technology Bhavan,  
New Mehrauli Road, New Delhi – 110 016. ...Respondents

**(By Advocates Mr.T.R.Ravi [R1-4] & Mr.N.Anilkumar, SCGSC [R5])**

This application having been heard on 11<sup>th</sup> December 2019, the Tribunal  
on the same day delivered the following :

.2.

**O R D E R (O R A L)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

When the matter came up for consideration today, none present on the side of the applicant. On the last occasion also none appeared on behalf of the applicant. Name of the applicant called thrice. Absent. The O.A is dismissed for non-prosecution. No costs.

(Dated this the 11<sup>th</sup> day of December 2019)

**ASHISH KALIA  
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN  
ADMINISTRATIVE MEMBER**

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**List of Annexures in O.A.No.180/00086/2017**

1. **Annexure A-1** – A copy of the order dated 1.4.2016 passed by the 1<sup>st</sup> respondent.
  2. **Annexure A-2** – A copy of the relevant pages of the Dr.Suresh Nair Committee Report with respect to the Biomedical Technology Wing.
  3. **Annexure A-3** – A copy of the application dated 19.5.2016.
  4. **Annexure A-4** – A copy of the ACR of the applicant covering the period 2012-2015.
  5. **Annexure A-5** – A copy of the report of the ISC dated 23.5.2016.
  6. **Annexure A-6** – A copy of the call letter dated 20.6.2016.
  7. **Annexure A-7** – A copy of the mark sheets obtained by the applicant.
  8. **Annexure A-8** – A copy of the order dated 27.2.2010.
  9. **Annexure A-9** – A copy of the notification dated 26.8.2015.
  10. **Annexure A-10** – A copy of the order dated 18.9.2015 giving relaxation from this qualification requirement for academic faculty posts.
  11. **Annexure A-11** – A copy of the order dated 29.11.2016.
  12. **Annexure A-12** – A copy of the notification dated 18.1.2017.
  13. **Annexure A-13** – A copy of the representation dated 18.1.2017 submitted by the applicant.
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